



Central Administrative Tribunal Principal Bench

O.A. No.1543/2016

New Delhi this the 11th day of February, 2020

**Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Janardan Swarup
S/o Shri Bhagwat Swarup
Age About 50 years
Working as Farash
Railway Mail Service
Mathura Junction
Mathura ...Applicant

(By Advocate : Mrs. Meenu Mainee)

Versus

Union of India : Through

1. Secretary
Ministry of Communication
Department of Posts
New Delhi.
2. Superintendent
Railway Mail Service
x-Division
Jhansi
3. Sub-Record Officer
Railway Mail Service
Mathura Junction
Mathura

...Respondents

(By advocate : Shri Aamir Sheikh for Shri Hanu Bhaskar)

**O R D E R (Oral)****Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

After arguing for some time, learned counsel for the applicant seeks to withdraw the OA with liberty to file a fresh one.

2. In view of the above, the OA is dismissed as withdrawn with liberty to file a better OA as per law.

**(Pradeep Kumar)
Member (A)**

**(Justice Vijay Lakshmi)
Member (J)**

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